

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 52/2007 OA No. 1874/2003

New Delhi this the 16th day of April, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Chitra Chopra, Member (A)

- 1. Shri Dharam Singh S/0 Sh. Bharat Singh
- 2. Shri Naresh Kumar S/0 Sh. Shobha Chand
- 3. Shri Swadesh Kumar S/0 SH, Shyam Babu Singh
- 4.Shri Om Prakash S/0 Shri Lajja Ram
- 5. Shri Durga Prasad S/0 Sh. Man Pal Singh
- 6. Shri Hari Pal S/o Sh. Har Jee Ram
- 7. Shri Santar Pal S/0 Sh. Payama
- 8. Shri Chande Pal S/o Sh. Babu Lal
- 9. Shri Satya Pal S/0 Sh. Subey Ram
- 10. Shri Ram Kishan 5/0 Sh. Bedi Ram
- 11. Shri Surender Pai S/0 Sh. Nirmal Singh
- 12. Shri Kul Bhushan S/0 Sh. Som Nath Uppal
- 13. Shri Dile Singh S/0 Sh Pyara Lal

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- 14.Shri Jagat Singh S/0 Sh.Om Prakash
- 15. Shri Bhu Dev Singh S/0 late Sh. Pyare Singh

(All the above petitioners are employed in Group 'D' cadre in Foreign Post Centre New Delhi under the Director of Foreign Post Centre, New Delhi. Address For service of notices is C/0 Shri Sant Lai, Advocate, CAT Bar Room, New Delhi-110001)

(By Advocate Shri Sant Lal)

VERSUS

Shri I.M.G.Khan.
Secretary,
Ministry of Communications and I. T.,
Department of Posts, Dak Bhawan.
New Delhi-110001

..Applicants

2. Smt. Ranju Prasad, Director Foreign Post Centre, Indraprastha Estate, New Delhi-110002

(By advocate Sh.H.K.Gangwani )

.. Respondents

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)

It is submitted that there is full compliance, which submission is not opposed by the counsel for applicants. We recorded the submissions. Contempt Petition is closed. Respondents are discharged.

( Chitra Chopra ) Member (A)

( M. Ramachandran ) Vice Chairman (J)

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